

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 115
173/241-272PB/2019

IN THE MATTER OF:

Emaar Holding II

.... Applicant/petitioner

v.

Emaar MGF Land Ltd. & Ors.

.... Respondents

Order under Section 241-242

Order delivered on 14.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Petitioner : Mr. SN Mookherjee, Sr. Adv. with Mr. Dheeraj Nair,
Mr. Kumar Kislay and Mr. Angad Baxi, Advs.
For the Respondent : Mr. Kunal Sinha, Adv for R1
Dr. U K Chaudhary, Sr. Adv., Mr. Jayant Mehta,
Ms. Manisha Chaudhary, Mr. Mansumyer Singh,
Mr. Aditya Bisht, Mr. Satyam Roy,
Mr. Pranay Chitale, Adv. for R 2, 3, 4 and 8.
Mr. Krishnendu Datta, Mr. Kunal Mimani,
Ms. Mehak Khurana, Adv. for R9.

ORDER

List on 15.01.2021.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)